

NOTE

During ensuing Vacation Habeas Corpus Petitions, Pre-arrest Bail matters and cases relating to Life and Liberty (Protection matters) will be accepted. Cases filed upto 12'O Clock will be listed on the next day. One day advance list will be generated. Mentioning of listing of cases as well as taking of any such other urgent matters including DB matters, if any, be made before Hon'ble the senior most vacation Judge on 15.4.2014, 16.4.2014 and 17.4.2014, being Court working days.

Vacation Roster is as under: -

15.4.2014	DB	Hon'ble Mr. Justice Gurmeet Singh Sandhawalia Hon'ble Mr. Justice H.S.Sidhu
16.4.2014	DB	Hon'ble Mr. Justice Jaspal Singh Hon'ble Mr. Justice H.S.Sidhu
17.4.2014	DB	Hon'ble Mr. Justice Jaspal Singh Hon'ble Mr. Justice H.S.Sidhu

Note: -

After DB cases Hon'ble Judges sitting in Hon'ble Division Bench will sit singly for taking up Single Bench cases.

Habeas Corpus Petitions will be listed before the Hon'ble Judges on the following dates: -

12.4.2014	Hon'ble Mr. Justice Kuldip Singh
13.4.2014	Hon'ble Mr. Justice Arun Palli
14.4.2014	Hon'ble Mr. Justice Arun Palli
18.4.2014	Hon'ble Mr. Justice H.S.Sidhu
19.4.2014	Hon'ble Mr. Justice H.S.Sidhu
20.4.2014	Hon'ble Mr. Justice H.S.Sidhu

By order of Hon'ble the Chief Justice.

Sd/-
Registrar Judicial
1.4.2014